

Sixteenth Lok Sabha

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Title: Madam Speaker made the observation regarding taking up of Item Nos. 22 and 23 listed in Revised List of Business on 27th December, 2018 as requested by several Members.

HON. SPEAKER: Now, we will take up Item nos. 22 and 23 together, that is the Muslim Women (Protection of Rights on Marriage) Bill, 2018.

Shri N.K. Premachandran.

... (Interruptions)

SHRI MALLIKARJUN KHARGE (GULBARGA): Madam Speaker, I request you to take up this Bill on 27th. We are all going to participate in that including our Party, and other Opposition Parties are also ready. We are ready to discuss this. ... (Interruptions) This is a commitment to you in the Parliament. Before you, I am committing. So, we will stick to that. Therefore, I request you to take this up on 27th, please....
(Interruptions) आप 27 को मूव कीजिए, हम बातचीत करेंगे।

ग्रामीण विकास मंत्री, पंचायती राज मंत्री, खान मंत्री तथा संसदीय कार्य मंत्री (श्री नरेन्द्र सिंह तोमर): अध्यक्ष महोदया, पिछली बार बात हुई थी लेकिन ये बदल गए, 27 के लिए कमिटमेंट है।

HON. SPEAKER: So, you are agreeing that on 27th, you will do this.

SHRI MALLIKARJUN KHARGE : We will participate; we will give suggestions.

HON. SPEAKER: No *hungama*, nothing; you will have a discussion.

SHRI MALLIKARJUN KHARGE: I have also spoken to Bandyopadhyay ji....
(Interruptions)

HON. SPEAKER: No, I am asking you whether a discussion will take place.

... (Interruptions)

श्री मल्लिकार्जुन खड़गे : कब वेल में जाना और कब वेल से बाहर आना है, हमको मालूम है।

...(व्यवधान)

HON. SPEAKER: So, you will have a discussion on 27th.

... (Interruptions)

HON. SPEAKER: One minute, Kharge ji. Shri N.K. Premachandran has his Statutory Resolution opposing this. That is why I am asking Shri N.K. Premachandran only to say whatever he wants to say.

... (Interruptions)

SHRI MALLIKARJUN KHARGE : He can speak on 27th.

HON. SPEAKER: Why on 27th? Let him speak today. We will stop there only. After that, the Minister will not say anything today.

... (Interruptions)

HON. SPEAKER: Only Shri N.K. Premachandran will say something but there will be no reply to Shri N.K. Premachandran also. That will also be given on 27th.

... (Interruptions)

विधि और न्याय मंत्री तथा इलेक्ट्रोनिकी और सूचना प्रौद्योगिकी मंत्री (श्री रवि शंकर प्रसाद): मैं माननीय खड़गे जी का बहुत सम्मान करता हूं।...(व्यवधान) लेकिन मैं एक बात अवश्य कहूंगा कि अगर सदन के पटल पर उन्होंने आप सभी के सामने आश्वासन दिया है, ... (व्यवधान) उसका सम्मान इसलिए जरूरी है क्योंकि यह बहुत ही महत्वपूर्ण बिल है। भारत ही नहीं पूरी दुनिया के लोग इस ओर देख रहे हैं। हम चाहते हैं कि वह बहस करें और उस दिन शांति से बहस होनी चाहिए, यह मैं उनसे जरूर प्रार्थना करूंगा। आप भी बोलिए और सभी लोग बोलें। ... (व्यवधान)

HON. SPEAKER: Kharge ji, let him speak.

... (Interruptions)

SHRI RAVI SHANKAR PRASAD: Madam, therefore, my very respectful and earnest request is this. Mr. Kharge is a very senior leader.

HON. SPEAKER: I know; yes.

SHRI RAVI SHANKAR PRASAD: Today, he made a promise openly before your honour itself, the Speaker. On 27th, we have no problem; The hon. Minister of Parliamentary Affairs has conveyed that.

But I would surely urge that this debate be taken up in a very sanguine and peaceful atmosphere. Hon. Kharge Saheb, I would like to hear you; I would like to hear all of you because this is an important issue which the entire country is watching and even the world is watching as far as the victims/ladies are concerned. This is the only thing I have to say.... (*Interruptions*)

HON. SPEAKER: Kharge Ji, one minute, please.

SHRI MALLIKARJUN KHARGE : Madam, as I have told you, I will stick to that.

HON. SPEAKER: Yes, I am accepting it.

... (*Interruptions*)

SHRI MALLIKARJUN KHARGE : You give sufficient time for discussion.

HON. SPEAKER: I am giving.

... (*Interruptions*)

SHRI MALLIKARJUN KHARGE : We will put our point of view. They will put their point of view. Ultimately, they have got the majority. They have got their own way. We have got our own say. So, we can do it.... (*Interruptions*)

HON. SPEAKER: One minute please.

... (*Interruptions*)

HON. SPEAKER: No, everybody should not speak. Kharge Ji, I agree with you also. Yes, if the House agrees, I have no objection. Why should I take objection? The only thing is, I have taken the name of Shri N.K. Premachandran only for his Statutory Resolution. Let him speak for two minutes and then we will stop. Why is this to be taken only on 27th again? It has started just now.

... (*Interruptions*)

SHRI MALLIKARJUN KHARGE: I have promised that this will be taken together on 27th. ... (*Interruptions*) It is better you take it on 27th.

HON. SPEAKER: It is his Statutory Resolution. He is opposing it. आप प्रेमचन्द्रन जी को क्यों रोक रहे हैं? क्या वह बिल को अपोज़ कर रहे हैं?

...(व्यवधान)

SHRI MALLIKARJUN KHARGE : It is not the question of Shri Premachandran. ...
(Interruptions)

SHRI N.K. PREMACHANDRAN (KOLLAM): Let me have my say, please.

Madam, I fully support the observation of the leader of the Congress Party, Shri Kharge Ji, the senior-most leader. I fully respect him and I fully abide by his observations. Also, I fully support the observation of the hon. Law Minister. This is a very historic and an important Bill. Let us move the Statutory Resolution on 27th. ...
(Interruptions) Let the House be in order. ... (Interruptions) You are not the person to decide.... (Interruptions) It is for the Madam Speaker to decide. ... (Interruptions)

HON. SPEAKER: I am listening to you, please. You do not cross-question anybody.

SHRI N.K. PREMACHANDRAN : Madam, my submission is, let the House be in order. Let us move the Resolution on 27th so that we can have a fruitful discussion. ...
(Interruptions)

HON. SPEAKER: Then, it is all right because I have taken your name. That is why, I am allowing you to say something. All right, I have no objection.

... (Interruptions)

HON. SPEAKER: One minute, please.

... (Interruptions)

श्री नरेन्द्र सिंह तोमर: माननीय अध्यक्ष जी, मेरा अनुरोध है कि जैसा खड़गे जी ने जो कहा है, हम निश्चित रूप से उनकी बात का सम्मान करते हैं। 27 तारीख को प्राथमिकता के आधार पर तीन तलाक विधेयक को चर्चा के लिए लिया जाए, ऐसा हमारा अनुरोध है।

मैं इस अवसर पर कहना चाहता हूं कि मद संख्या 26 पर सामाजिक न्याय का बहुत छोटा सा बिल लगा है, जिस पर बहुत ज्यादा चर्चा की आवश्यकता नहीं है। यह बिल राज्य सभा से पास होकर आया है, उसे लेंगे तो मुझे लगता है कि यह ठीक रहेगा, यह दो मिनट में हो जाएगा। ...
(व्यवधान)

HON. SPEAKER: So, if the House agrees, we will take up this Bill. We will have the Muslim Women (Protection of Rights of Marriage) Bill on 27th. Yes, Kharge Ji,

agreed?

... (Interruptions)

15 17 hrs

At this stage, Shri S.P. Muddahanume Gowda and some other hon. Members came and stood on the floor near the Table.

... (Interruptions)